

Single Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP(IB) NO.356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M.

Name of the Company Under Section		Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd 8 & 9 IBC		

- 1. MANJU BHUTERIA, Adv.
- 2. ARITRA BASU, Adv.
- 3. DONIA SHARMA, Adr.
- 4. ULTTAM SHARMA, Adv.

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- 1. AKHILESH KU. SHRIVASTAVA, ADV. ? 2. AKASH SHARMA, Pr.Cs

Intervening applicant on behalf of prowers International Prowers International

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07.08.2017 – C.P. (IB) No. 356 / KB / 2017 – Jai Balaji Industies Ltd. –Versus-Jai Venktesh Concast Pvt. Ltd.

ORDER

Ld. Lawyers on behalf of the Operational Creditor as well as intervener is present.

Intervener appeared and served the copy upon the Operational Creditor.

Objection / Intervener petition is not yet on record as such it is not possible to hear the matter.

Fixed on 9th of August, 2017.

(MANORAMA KUMARI) MEMBER (J)